

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.46

Dated Guwahati, the 5th September, 2016

In supersession of earlier Orders / Notifications, the Gauhati High Court has been pleased to notify that henceforth all orders of the Foreigners Tribunal and all orders relating to Foreigners Tribunal, shall be taken up and decided by the Special Division Bench, constituted vide Order No.2 dated 06th January, 2016, irrespective of the nomenclature of such cases.

By Order,

**Sd/- H.K. Sarma,
REGISTRAR GENERAL**

Memo No.HC. III-07/2015/2256-2272/G Dated: 5th September, 2016

Copy to:

1. The Registrar (Vig. / Judl./ Admn. /Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi / Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M), Guwahati / Kamrup (R), Amingaon / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, / Baska, Assam. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
5. The Commissioner & Secretary to the Govt of Assam, Home & Political Department Dispur, Guwahati-6. *He/She is requested to circulate the said Notification amongst all Members of the Foreigners Tribunal, Assam.*
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
9. The President / Secretary, All Assam Lawyers' Association, Guwahati.
10. The President / Secretary, Lawyers' Association, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
14. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
15. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

5/9/16